

Discontinuance of programmes of experimenting atomic/nuclear devices

*380. SHRI N. G. GORAY: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether it is a fact that the programme of experimenting the atomic/nuclear devices has been discontinued;

(b) whether it is a fact that several scientists at Atomic Centres have been sitting idle; and

(c) whether Government have a plan to reactivise these idle scientists?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI):: (a) and (b), No. Sir.

(c) Does not arise.

Pending applications for new telephone connections in Calcutta

*381. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applications pending at present for new telephones in Calcutta;

(b) the number which is pending for a period of more than 10 years;

(c) the number of telephone exchanges which have been closed down in Calcutta; and

(d) the steps Government propose to take in respect of applications pending with these closed exchanges?

THE MINISTER OF COMMUNICATIONS (DR. S. D. SHARMA): (a) 71934 as on 31-12-1974.

(b) About 4200 on 31-12-1974.

(c) No exchange has been closed down in Calcutta.

(d) Does not arise.

Workers' participation in the management of sick textile mills

*382. SHRI S. A. HASHMI:
SHRI KASIM ALI ABID:
SHRI MAQSOOD ALI KHAN:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are considering any proposal for the workers' participation in the management in respect of 103 sick textile mills taken over by Government recently;

(b) whether Government propose to permit the employees to buy shares in these undertakings;

(c) whether there is a proposal under Government's consideration to constitute any joint negotiating committee consisting of the representatives of the management and that of the workers for solution of the problems of mutual interest; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) Provisions for workers' participation at various levels of management are being considered for incorporation in a comprehensive Industrial Relations Bill which is being processed by the Ministry of Labour. As and when the Bill is enacted, the question of workers' participation in the management of the nationalised textile mills would be decided in the light of the relevant provisions.

(b) No such proposal is under consideration at present.

(c) and (d) Workers' representatives are generally consulted on an informal basis on matters of mutual interest. There is no proposal at present to constitute any joint negotiating committee.